

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No112
IA/711(AHM)2021
in
CP(IB) 342 of 2020

Order under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Steelco Gujarat Ltd

.....Applicant

.....Respondent

Order delivered on 26.11.2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent : Mr. Jaimin Dave, RP

ORDER

IA 711 of 2021

Application filed by one of the Operational Creditor seeking direction against the RP for partially rejecting the claim. The Learned Counsel for the RP accepts notice undertakes to file reply within two weeks.

List the matter on 05.01.2022.

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)